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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA NO. 1436 OF 1998

NEW DELHI, THIS THE 12th DAY OF DECEMBER, 2000.

**HON'BLE MR.V.K. MAJOTRA, MEMBER (A)
HON'BLE MR.SHANKAR RAJU, MEMBER (J)**

Dr. Anil Moghe, Aged 40
years S/o Shri B.M.Moghe,
Chief Medical Officer,
Directorate of health
Services, Delhi,

R/O 2-D, Vijay Mandal
Enclave, Near I.I.T.
Gate, New Delhi - 110
016.

....Applicant
(By Advocate: Shri K.N.R. Pillai)

Versus

1. Govt. of NCT of Delhi
through the Principal
Secretary(Medical). 5
Sham Nath Marg, Delhi -
54.
2. The Director of Health
Services, Delhi E Block,
Saraswati Bhawan,
Connaught Place, New
Delhi.
3. Union of the India,
Through: the Secretary,
Ministry of Health &
Family Welfare, Nirman
Bhavan, New Delhi.

(By Advocate: Shri Rajinder Pandita) ...Respondents

O R D E R (O R A L)

By Hon'ble Mr. V.K. Majotra, Member (A)

The applicant was promoted as Chief Medical Officer w.e.f. 17.5.94 vide order dated 16th Dec., 1997 (Annexure-IV). He is aggrieved that his pay had not been fixed in the pay-scale of the Chief Medical Officer i.e. Rs. 3700-5000 till 11.9.98 ^{and was} _{not} paid even thereafter. In their counter, the respondents have contended that the applicants' pay was fixed in the scale of Chief Medical Officer vide order dated

1.1.1996 (Annexure F), attached officer with the counter). The learned counsel for the applicant has himself stated the applicant of having received the dues on 5.1.99.

2. Thus, in our view relief claimed having been accorded by the respondents nothing survives in the OA now which is accordingly dismissed, having become infructuous. No costs.

S. Raju

(Mr. Shankar Raju)
MEMBER (J)

V.K. Majotra

(Mr. V.K. Majotra)
MEMBER (A)

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